

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 726 OF 2023**

**IN THE MATTER OF:**

**In re: News item appearing in The Hindu dated 25.11.2023 titled “Deforestation, ill-planned constructions and unscientific illegal mining behind Himachal Pradesh”s monsoon catastrophe”**

**AMENDED MEMO OF PARTIES**

**In re: News item appearing in The Hindu dated 25.11.2023 titled “Deforestation, ill-planned constructions and unscientific illegal mining behind Himachal Pradesh”s monsoon catastrophe”**

**VERSUS**

- 1) State of Himachal Pradesh  
Through Chief Secretary, Shimla;
- 2) Himachal Pradesh Pollution Control Board,  
Him Parivesh, Phase-III, New Shimla-171009;
- 3) Principal Secretary, Town and Country Planning,  
Govt. of HP, Shimla;
- 4) Additional Chief Secretary/Principal Secretary,  
Forest/Environment, Himachal Pradesh, Shimla;
- 5) Director, Mining/Industries,  
Himachal Pradesh, Shimla.

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